

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

99/441(ND)/2018

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2018**

**NAME OF THE COMPANY: M/s. Chetanya Buildcon Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 441**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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**For the Petitioner:** Ms. Jasleen Kaur, CS

**For the Respondent:** Ms. Kusum Yadav, Company Prosecutor, ROC

**ORDER**

Report of the ROC has been received. Ld. Counsel for the Petitioner has also filed the permission from the prosecuting court to file the present compounding application.

To come up for Orders/Clarification.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**